

**RECRUITMENT AGAINST SPORTS QUOTA IN THE CENTRAL TAX, CENTRAL  
EXCISE AND CUSTOMS DEPARTMENT -2019.**

The Principal Commissioner of Central Tax, Hyderabad invites applications for recruitment of meritorious sports persons in different games/sports. The recruitment will be made in the following posts.

Sl.No.	Name of the Post	No.of Vacancies	Pay (As per 7 <sup>th</sup> CPC)
1	Tax Assistant	2	Level – 4 in the pay matrix (Rs.25,500-81,100)
2	Stenographer Gr-II	1	Level – 4 in the pay matrix (Rs. 25,500 – 81,100)
3	Havaldar	7	Level – 1 in the pay matrix (Rs. 18,000 – 56,900)

The selected candidates would also be entitled to all the allowances as applicable to Central Government employees.

The application form along with terms and conditions and instructions to the candidates should be downloaded from the Central Board of Indirect Taxes Departmental official website [http://www.cbic.gov.in/htdocs-cbec/home\\_links/recruitments](http://www.cbic.gov.in/htdocs-cbec/home_links/recruitments) and from the Central Tax, Hyderabad website [http://cgsthyderabadzone.gov.in/GST\\_Of\\_Circular.htm](http://cgsthyderabadzone.gov.in/GST_Of_Circular.htm).

The application form duly filled in all respects should be submitted in a closed cover super scribed with words. "Application of meritorious sports person" in Central Tax and Central Excise Department 2019 and addressed to the

**Joint Commissioner (P&V)  
O/o The Principal Commissioner of Central Tax, Hyderabad  
GST Bhavan, L.B.Stadium Road, Basheerbagh  
Hyderabad 500004.**

The applications may be sent either by post or in person so as to reach the above address by 04.10.2019 (14.10.2019 for candidates domiciled in North-Eastern States, Andaman & Nicobar Islands, Lakshadweep, Jammu & Kashmir).

The applications received after last date will not be entertained.

**TERMS & CONDITIONS**

- Candidates should read the below mentioned terms and conditions and instructions carefully before filling up the form.
- The application should be strictly as per the pro-forma prescribed.
  - Only one application should be submitted by the candidate. If any candidate submits more than one application, all the applications will be summarily rejected.
- The application should be filled up in Block Letters in English using ink pen or ballpoint pen preferably **Black ink**.
- The applicant should clearly indicate the post in the application form to which he is applying for by marking '1', '2' and '3' in order of preference and 'X' if not interested in a post. *For eg., if a person is applying only for the post of Tax Assistant he has to mark '1' in the cell against the post and mark cells against Stenographer Grade-II and Havaldar 'X'. If a person is applying for post of Tax Assistant and Stenographer Grade-II in that order of preference, he has to mark '1' against cell corresponding to Tax Assistant and '2' against Stenographer Grade-II and mark the cell against Havaldar 'X' and if a person is applying for post of*

*Stenographer Grade-II and Havaldar only in that order of preference, he has to mark cell against Tax Assistant 'X', and mark '1' and '2' in cell against Stenographer Grade-II and Havaldar.*

(b) Failure to indicate the post(s) will make his application liable for rejection without any further correspondence.

5. The applicant should submit along with the application, the under mentioned forms duly filled up and signed by the respective sports authorities as mentioned in the forms.

- i) Form-1 for representing India in an International competition
- ii) Form-2 for representing a State in a National competition
- iii) Form-3 for representing a University in the Inter-University competition
- iv) Form-4 for representing a State School team in National Games for Schools
- v) Form-5 for awards in physical efficiency performances conducted by Ministry of Education and Social Welfare.

## **ELIGIBILITY CONDITIONS**

**1. AGE LIMIT:** 18 to 27 years as on 01.07.2019. Relaxation up to 3 years for OBC candidates and 5 years in case of SC/ST Candidates. For exceptional achievements in Sports/Game and those candidates who fulfil all other eligibility condition with necessary certificate, age will be relaxable up to 5 years and 10 years in the case of SC/ST.

## **2. EDUCATIONAL QUALIFICATION :**

<b>Post</b>	<b>Educational and other qualification required</b>
Tax Assistant	(i) Degrees from the recognized University or equivalent. (ii) Should have basic knowledge in the use of computer applications. (iii) Should possess a data entry speed of not less than 8000 key depressions per hour. Note: The speed of 8000 key depressions per hour for data entry work is to be judged by conducting a speed test on the Electronic data processing machine.
Stenographer Gr-II	(i) 12 <sup>th</sup> class pass or equivalent from a recognized Board or University (ii) Skill test norms Dictation : 10 minutes @ 80 words per minute Transcription : 50 minutes (English):65 minutes (Hindi) : (On Computer)
Havaldar	Matriculation or equivalent from any recognized Board. Note : Candidate will be required to possess the physical standards and pass physical test as specified below, namely:- <b>For Male Candidates:</b> Physical standards (minimum) <b>Height</b> – 157.5 Cms (relaxed by 5 Cms in the Case of Garhwalis, Assamese, Gorkhas and members of Schedule Tribes) <b>Chest</b> – 81 Cms (fully expanded with minimum expansion of 5 cms) <b>Physical Test:</b> Walking – 1600 Meters in 15 minutes Cycling – 8 Kms in 30 minutes.

### 3. SPORTS ELIGIBILITY :

The proficiency will be evaluated on the basis of their participation in recognized tournaments / events in the calendar year 2018, 2017, 2016 and 2015 for which details should be furnished as Annexure I. The tournaments/ events will be evaluated in the following descending order of importance.

- a) International Tournaments/Events like Olympics & World Championship.
- b) International Tournaments/Events of regional importance like Asian Games/ Commonwealth Games / Afro Asian Games.
- c) Other International Tournaments / Events like SAF Games.
- d) Domestic Tournaments / Events of National level of seniors like National Games, National Federation Games etc.
- e) Domestic Tournaments / Events of National level of Juniors
- f) Inter University Tournaments.
- g) National School Games
- h) National physical efficiency /drive certificate holders.

The best three performances only in the calendar year 2018, 2017, 2016 and 2015 will be considered for evaluation. These should be properly filled up in Annexure-I of the application.

### 4. LIST OF GAMES/SPORTS FOR WHICH RECRUITMENT IS BEING MADE:

Sl.No	Name of the Sport	Gender	Cadres	Number of Vacancies	Position
1	Cricket	Male	Tax Assistant	2	2 Batsmen, 1 Spinning All rounder, 2 Medium pace all Rounders.
			Stenographer Gr-II	1	
			Havaldar	2	
2	Football	Male	Havaldar	5	3 players playing Forwards/Strikers, 2 players playing as defenders

### 5. SELECTION OF THE CANDIDATES

The applications will be scrutinized and suitable candidates will be shortlisted for further selection process. The eligible candidates will have to appear in the field test relevant to Sports discipline. There will be a written test. Results will be announced on the website and communication will be sent to the shortlisted candidates.

Success in the above test confers no right to appointment unless the department is satisfied after such enquiry as may be considered necessary that the candidate is suitable in all respects for appointment to the post.

6. The recruitment process will be in two phases. In the first phase, all the applicants will be ranked, as per their option of the post applied for, based on their current form and achievements in sports and games.

It is clarified that field trial will be conducted to check the fitness levels of the candidates and performance in the field trials will carry marks and will also count for ranking purpose. In case any candidate is unable to take the fitness test for any reason whatsoever or having taken the test is not found fit, he would not

be considered for appointment, despite his rank in the Select List. Also, the candidates who are not found fit in the field trials will not be considered for appointment. The current form will be evaluated based on the year of participation in recognized tournaments/events in the calendar year 2018, 2017, 2016 and 2015 for which the details should be furnished as per Annexure-I.

7. The shortlisted candidates will be called for written test. The written examination for the post of TAs/Stenographer-II/Havaldar will be in English and will consist of objective type multiple choice questions in General Knowledge, Reasoning, Numerical/Quantitative Aptitude, General English and General Awareness. The candidates applying for Tax Assistants posts will be required to take a data entry test for 15 minutes and for the post of Stenographer Grade-II post will be required to take a skill test for 15 minutes. Based on the aggregate marks obtained in the field trials and written test, the candidates will be ranked for selection.

8. The written exam and field trials will be held in Hyderabad. The selected candidate will be required to appear for the same at their own expense.

9. The applicant should enclose attested copies of the following certificates.

- (i) Matriculation/SSC or equivalent certificate for proof of age
- (ii) Education qualifications
- (iii) Sports/games certificates as mentioned in Annexure-A.
- (iv) Caste certificate in proof of caste.

10. Sports achievements certified by authorities other than those recognized by the Ministry of sports and youth welfare shall not be considered.

11. Sports persons who are already employed in Central Government or State Government or PSU should submit an NOC from the present employer which should be enclosed with the application.

12. The selected candidates will be on probation for 2 years or such period as per the extant instructions of the Government of India. His participation in the tournaments/meets on behalf of the Department will also be a deciding factor in the declaration of his probation. The selected candidates will be required to represent the Central Tax and Central Excise Department Hyderabad region, in the tournament /meets as decided at least for 5 years. **The selected candidates will also be required to sign an undertaking that he will not seek inter-zone transfer for a period of 10 years.**

13. Any form of canvassing by any candidate will render his candidature liable to be rejected summarily at any stage of the recruitment process.

14. The Principal Commissioner of Central tax has got the right to cancel the recruitment process.

15. In the event of any tie the decision of the appointing authority will be final.

Sd/-  
Joint Commissioner (P&V)  
O/o The Principal Commissioner of Central Tax, Hyderabad  
GST Bhavan, L.B. Stadium Road, Basheerbagh, Hyderabad – 500004